

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ABM DRIVES INDIA PRIVATE LIMITED

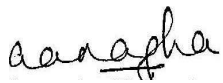
1.	NAME OF CORPORATE PERSON	ABM DRIVES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06 AUGUST 2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES – PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U29219PN2015FTC156086
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Lunkad Sky Cruise, B- Wing, Survey No. 210/3 Viman Nagar Pune MH 411014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 MARCH 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 APRIL 2023

Notice is hereby given that the ABM Drives India Private Limited has commenced voluntary liquidation on 23 March 2023.

The stakeholders of ABM Drives India Private Limited are hereby called upon to submit a proof of their claims, on or before 22 April 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 23 March 2023

Place: Pune